

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2536
ANSWERED ON:07.03.2003
NATIONAL COMMISSION FOR SCHEDULED TRIBES
BASUDEB ACHARIA

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether it is a fact that the Government have decided to set up the National Commission for Scheduled Tribes by bifurcating the National Commission for SCs and STs; and

(b) if so, by when alongwith the reasons therefor?

Answer

THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM):

(a) and (b) Recognising that the problems and issues concerning Scheduled Tribes differ from those of the Scheduled Castes the Government has decided to set up a National Commission for Scheduled Tribes by bifurcating the existing National Commission for Scheduled Castes and Scheduled Tribes. A Bill, namely the Constitution (Ninety-Fourth) Amendment, Bill 2002, was introduced in the Lok Sabha on 20.12.2002, which has been referred to the Standing Committee on Labour and Welfare for examination.